

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. No. 91765 of 2017 in Petition(s) for Special Leave to Appeal  
(C) No(s). 14228-14230/2017

(Arising out of impugned final judgment and order dated 25-10-2016  
in WP No. 30609/2016 25-10-2016 in WP No. 30610/2016 08-12-2016 in  
WP No. 30609/2016 08-12-2016 in WP No. 30610/2016 08-12-2016 in IA  
No. 3/2016 passed by the High Court Of Karnataka Circuit Bench At  
Dharwad)

EXECUTIVE BOARD OF METHODIST CHURCH IN INDIA DISTRICT  
SUPERINTENDENT BELAGAVI DISTRICT REV. DR. PRAB Petitioner(s)

VERSUS

THE STATE OF KARNATAKA POLICE HEADQUARTERS THE COMMISSIONER OF  
POLICE Respondent(s)

(and IA No.91765/2017-APPROPRIATE ORDERS/DIRECTIONS and IA  
No.91766/2017-EXEMPTION FROM FILING O.T.)

Date : 20-09-2017 This I.A. was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. S.M.Jadhav, Adv. For  
M/s. S.M. Jadhav And Company, AOR

For Respondent(s) Mr. T. R. B. Sivakumar, AOR

UPON being mentioned the Court made the following  
O R D E R

List I.A. No. 91765 of 2017 on Wednesday i.e. 04.10.2017.

(SHASHI SAREEN)  
AR CUM PS

(SAROJ KUMARI GAUR)  
BRANCH OFFICER